

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 2082

TO BE ANSWERED ON MARCH 15, 2017

PRIVATE DEVELOPERS

No. 2082 SHRIMATI VASANTHI M.:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether a certain percentage of land is to be reserved by the State private developers for Economically Weaker Sections (EWSs) and Lower Income Groups (LIGs);
- (b) if so, the details thereof; and
- (c) whether the Government has issued any advice to the States/private developers in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) to (c): Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} Mission has been launched on 25.06.2015 to provide central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries. Affordable Housing in Partnership with Public and Private sector is a component under the PMAY(U) mission.

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To increase availability of houses for EWS category at an affordable rate, States/UTs, either through its agencies or in partnership with private sector including industries, can plan affordable housing projects. Central Assistance at the rate of Rs. 1.5 Lakh per EWS house would be available for all EWS houses in such projects.

An affordable housing project can be a mix of houses for different categories but it will be eligible for central assistance, if at least 35% of the houses in the project are for EWS category and a single project has at least 250 houses.
